

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3636  
TO BE ANSWERED ON 08.08.2018**

**PENDING RAIL PROJECTS**

**†3636. SHRI KIRTI AZAD:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the present status of ongoing and pending rail projects in the country; State-wise and zone-wise;**
- (b) whether many ongoing rail projects are getting delayed causing huge escalation in cost;**
- (c) if so, the details thereof and the reasons therefor;**
- (d) the project-wise and State/zone-wise details of funds expected for completion of such projects and the amount spent till date on these projects; and**
- (e) the steps taken by the Railways to complete these projects at the earliest in order to avoid cost escalation?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3636 BY SHRI KIRTI AZAD TO BE ANSWERED IN LOK SABHA ON 08.08.2018 REGARDING PENDING RAIL PROJECTS**

**(a) to (d): State-wise details of New Line, Gauge Conversion and Doubling Projects included in Budget in different stage of execution/ planning are as under:-**

<b>Name of State</b>	<b>Ongoing projects</b>
<b>Assam &amp; North Eastern Region</b>	<b>21</b>
<b>Andhra Pradesh</b>	<b>33</b>
<b>Bihar</b>	<b>53</b>
<b>Chhattisgarh</b>	<b>17</b>
<b>Delhi</b>	<b>6</b>
<b>Gujarat</b>	<b>42</b>
<b>Haryana</b>	<b>12</b>
<b>Himachal Pradesh</b>	<b>4</b>
<b>Jammu &amp; Kashmir</b>	<b>3</b>
<b>Jharkhand</b>	<b>32</b>
<b>Karnataka</b>	<b>31</b>
<b>Kerala</b>	<b>10</b>
<b>Madhya Pradesh</b>	<b>38</b>
<b>Maharashtra</b>	<b>34</b>
<b>Odisha</b>	<b>35</b>
<b>Punjab</b>	<b>15</b>
<b>Rajasthan</b>	<b>32</b>
<b>Telangana</b>	<b>14</b>
<b>Tamil Nadu</b>	<b>24</b>
<b>Uttar Pradesh</b>	<b>84</b>
<b>Uttarakhand</b>	<b>4</b>
<b>West Bengal</b>	<b>61</b>

**The completion of Railway projects requires clearances from various departments of State Government and Central Ministries like**

**Contd...2/-**

**acquisition of land, statutory clearances like forestry and wild life, shifting of utilities, etc. leading to time and cost overrun of projects. Further, zone-wise details of works in progress and new works including, funds spent on each project, allotment of funds and expenditure are made available in public domain on Indian Railways website i.e. [www.indianrailways.gov.in](http://www.indianrailways.gov.in) and are also available in Pink Books presented before the House along with Budget every year.**

**(e): For timely completion of the projects, Railway is holding regular meetings with State Government and concerned Central Government officials on various issues involving alignment, land acquisition, forestry and wild life clearances, law & order problems, shifting of utilities etc.**

**For important projects, capacity enhancement projects, last mile connectivity etc, institutional financing has been done by arranging loan from M/s Life Insurance Corporation of India Limited for ₹ 1.5 lakh crore, which has increased Railways' capacity for committed fund provision for essential projects.**

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